

DELHI LEGISLATIVE ASSEMBLY SECRETARIAT

BULLETIN PART - II

(General Information relating to Legislative and other matters)

Wednesday, December 15, 1999/Margshish²⁴, 1921(Saka)

No. 61

Hon'ble Members may please find enclosed a copy of the note received from Commissioner, Municipal Corporation of Delhi containing decision taken at the meeting held by Hon'ble Lt. Governor, Delhi on 7th December, 1999 in connection with Removal of Encroachments from Main Roads/Streets for information and necessary action.

S.K. SHARMA
SECRETARY